Kingdom, International General Electric Company of the U.S.A. and Westinghouse International Electric Company of the U.S.A. in 1949.

- (d) No decision was taken  $t_0$  implement any of the project reports because of financial stringency.
- (e) It is !ikely that a certain number of technical experts will have to be obtained from abroad in the initial stages.

## PRICES OF TYRES

- \*1738. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to refer to the reply to Starred Question No. 126 asked on the 10th November, 1952 and state:
- (a) what are the terms of reference to the Tariff Commission, regarding the fixing of prices of tyres made in India:
- (b) by what date Government expect the report of the Tariff Commission; and
- (c) whether Government propose to take any interim steps to see that the prices of tyres made in India do not at least exceed the retail prices of corresponding sizes of tyres made in England?

The Minister of Commerce (Shri Karmarkar): (a) The hon. Member's attention is invited to Government Resolution No. 3-T(3)/52, dated the 30th October, 1952, a copy of which is available in the Parliament Library.

- (b) August 1953.
- (c) The Government propose to await the result of the enquiry.

## CIGARETTE MANUFACTURE

- (739. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:
- (a) the total value of cigarettes manufactured in India in 1951 and 1952:
- (b) the total value of cigarettes imported into India from other countries specifying the quantity imported from each foreign country; and
- (c) the share of foreign capital in the cigarette manufacturing industry in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) and (b). Two statements are laid on the Table of the House. [See Appendix X, annexure No. 55.]

(c) Government are unable to give precise information on this subject. The position as it obtained in 1948 is found in the Reserve Bank's publication on the subject of foreign assets in India.

MODEL EXPERIMENTS REGARDING KOSI RIVER

- \*1743. Shri S. N. Das: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether model experiments to determine the behaviour of the Kosi in all its aspects are being conducted;
- (b) if so, the nature of experiments being carried on; and
- (c) by what time these experiments are likely to be finalised?

The Deputy Minister of Irrigation and Power (Sari Hathi): (a) No, Sir.

(b) and (c). Do not arise.

## JOOMIA CULTIVATION

- \*1753. Shri Dasaratha Deb: Will the Minister of Planning be pleased to state:
- (a) the total population of tribes in Tripura who have to depend on shifting cultivation i.e. Joomia cultivation; and
- (b) whether there is any scheme in the Five Year Plan for making these tribes to take to settled form of agriculture?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) About 20,000 people in Tripura depend upon Joomia cultivation.

(b) A sum of Rs. 20,000 has been provided in the Plan for training these tribes to take to a settled form of agriculture. Besides this amount the Chief Commissioner spent during 1952-53 Rs. 20,000 to settle Joomias on p'ough cultivation. A provision of Rs. 30,000 has been made for the continuation of this scheme during 1953-54.

ELECTRICITY SUPPLY BY D.V.C.

- \*1757. Shri N. B. Chowdhury: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether any petitions have been received by the D. V. C. for the supply of electricity for commercial use;
- (b) if so, how many of them are from Bihar and how many from West Bengal;